

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO(s). 28 9 8 OF 20 0 6

TATA P O W E R C O M P A N Y LT D.

Appellant (s)

VER SUS

R E L I A N C E E N E R G Y LT D. & ORS.

Respondent(s)

(with appln(s) for stay and clarification of court's order dated 28. 0 8 . 2 0 0 6 and intervention and with office report)

With C.A.No. 3 1 0 1 of 20 0 6 (with appln(s) for stay and office report)

C.A.No. 3 4 6 7 of 20 0 6 (with appln(s) for stay and office report)

C.A.No. 3 4 6 6 of 20 0 6 (with appln(s) for stay and office report)

Date: 05/ 1 2 / 2 0 0 7 These Appeals were called on for hearing today.

CORAM :

HON' B L E MR. JUS T IC E ASHO K BHA N

HON' B L E MR. JUS T IC E AL T A M A S KA B I R

For Appellant(s)
in CA 28 9 8 / 2 0 0 6
& CA 31 0 1 / 2 0 0 6

Mr. Iqbal Chagla, Sr.Adv.
Mr. Jan a k Dwark ad a s, Sr. Adv.
Mr. Darius Kh a m b at a, Sr.Adv.
Mr. Shrik a nt Doijode, Adv.
Ms. Ruby Singh Ahuja, Adv.
Ms. P r achi Goel, Adv.
Ms. Sonia Nigam, Adv.for
Mrs Manik Kar a n j aw al a, Adv.

In CA 34 6 7 & 34 6 6 /
20 0 6

Mr. Jay Savla, Adv.
Ms. Reena Bagga, Adv.for
Ms. Rak hi Ray, Adv.

For Respondent(s)
For RR- 1 in all Mr. J. J . B h a t t, Sr.Adv.
CAS

Mr. K. K. V e nugopal, Sr.Adv.
Ms. Anjali Chandurk a r , Adv.
Mr. Syed Naqvi, Adv.
Ms. Smieetaa Inna, Adv.
Ms. Haripriya, Adv.for
Mr. Rajesh Ku m a r , Adv.

Mr. Sushil Kar a n j k a r , Adv.for
Mr. Ravindr a Kesh avr ao Adsurre, Adv.
M/s P.H. P a r e k h & Co.(Not present)

for applicant in Mr. A. P. M ayee, Adv.
IA 9

UPON hearing counsel the Court made the following
O R D E R

Resu ming his arguments at 1 0. 4 5 a.m., Mr. Chagla, senior advocate appearing for Tata Power Company Ltd.(the appellant in CA No. 289 8 / 2 0 0 6 & 3 1 0 1 / 2 0 0 6) , concluded at 1 1. 4 0 a.m. whereafter Mr. J ay Savla, Adv. appearing for appellant in Civil Appeal No.3 4 6 6 / 2 0 0 6 made

his submissions till 12.05 p.m. Then, Mr. K. K. Venugopal, Senior advocate appearing for Reliance Energy Ltd. started addressing the court and was on his legs till the court rose for the day.

The matter remained part- heard.

(Subhash Chander) (Parveen Kr. Chawla) (Kanwal Singh)

Court Master Court Master Court Master

LIST OF BOOKS :

THE INDIA N E L E C T R I C I T Y ACT, 19 1 0

THE E L E C T R I C I T Y ACT, 20 0 3

THE E L E C T T R I C I T Y (S U P P L Y) ACT, 19 4 8

THE E L E C T R I C I T Y R E G U L A T O R Y C O M M I S S I O N S ACT, 19 9 8

E L E C T R I C I T Y L A W S

AIR 19 6 0 SC 99 4 (AT 99 6)

19 5 9 S U P P L . (2) SC R 21 3 (AT 21 6)